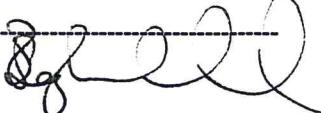


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

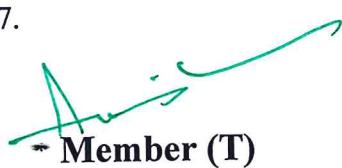
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For filing rejoinder	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwala Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghunam Adambi 9900039859	Respondent	
2.	Shri Ashok 98805 99908	Petitioner	

O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner file rejoinder. I.A 160/17 is listed today for filing objection. Counsel requested time to file objection in I.A 160/17. Time granted till 13/12/2017.


* Member (T)


Member (J)